

**Stoppage of Production in Talchar
Fertilizer Plant**

1957. SHRI RADHAKANTA DIGAL :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether Fertilizer plant set up by
the Fertilizer Corporation of India at
Talcher in Orissa has stopped production;
and

(b) if so, since when and the reasons
thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF FERTILIZERS IN
THE MINISTRY OF AGRICULTURE
(SHRI R. PRABHU) : (a) No, Sir.

(b) Does not arise.

Diversion of Funds by DDA

1958. DR. S. JAGATHRAKSHAKAN :
Will the Minister of URBAN DEVELOP-
MENT be pleased to state :

(a) whether the Delhi Development
Authority has diverted its funds earmarked
for housing to some other activities;
and

(b) if so, the justification thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH) : (a) No, Sir,

(b) Does not arise.

CLUSA and CIDA Edible Oil Project

1959. SHRI KATURI NARAYANA
SWAMY : Will the Minister of AGRICUL-
TURE be pleased to state :

(a) when were CLUSA and CIDA
edible oil projects approved and what
were the main objectives and invest-
ments;

(b) whether these objectives have been
fulfilled; if so, the details thereof, State-wise
and year-wise;

(c) whether any assessment/evaluation
of these projects has been done by the
donors and by Government; and

(d) if so, the details thereof indicating
the mid course corrections made ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION IN THE MINISTRY OF
AGRICULTURE (SHRI YOGENDRA
MAKWANA) : (a) The NDDDB vegetable
oil project with CLUSA and CIDA aid was
approved by the Government of India in
September 1978. The objectives are
integrating production, procurement proces-
sing and marketing of oilseeds and vegetable
oil through a two tier Cooperative structure
consisting of oilseed growers cooperative
Societies at village level and Oilseeds
Growers Cooperative Federation at the
State level. The Project envisages receiving
2,50,000 MT of gift edible oils. The funds
generated by the sale of gift oil is being
utilised for increasing the production of
edible oils and also the establishment of
modernised oilseeds and vegetable oil
industry.

(b) The state-wise and year-wise details
are provided in the attached statement.

(c) The NDDDB Vegetable Oil Project
started in July 1979 was first evaluated in
April 1981 by a CLUSA/USAID/NDDDB
Project Assessment Team. Further in June
1983, a joint Evaluation Team comprising
Representatives of Government of India/
CLUSA/USAID/NDDDB evaluated the
project. The CIDA Project was evaluated
in March 1986 and found to be statis-
factory.

(d) The broad recommendations made
are as under :

1. Procedure for licensing of process-
ing facilities to be streamlined.
2. Centralised market analysis and
forecasting functions to be develop-
ed.
3. The project strategy is to stabilise
yield at a modera level in rainfed
areas.

4. Society Secretaries be given adequate training to perform their functions.
5. Where it is necessary to staff agricultural positions with non-agricultural candidates, intensive and formal training in agricultural subjects be arranged for them.
6. There must be a firm commitment on the part of the State Government and the NDDB to place well qualified people in the upper level management positions of the federations and to keep these people to their positions at least three to four years.
7. State federations be divided into geographical regions and the processing plants Managers be given some autonomous jurisdiction within their area.
8. The movement of raw material or finished products across regions be decided at federation's headquarters.
9. Larger plants be established in irrigated areas where production, procurement and optimal capacity utilisation are more certain.
10. The State Federations should gradually reduce the use of NDDB procurement support and begin utilising to the extent possible the commercial vehicles for procurement.
- The mid course corrections are taken and progress are being reviewed by NDDB periodically.

Statement

NDDB Vegetable Oil Project

Indicators	79-80	80-81	81-82	82-83	83-84	84-85	85-86	Total	
Cooperative Structure									
Project Progress :									
Gujarat									
Federation Formed :									
	(July-June)								
June, 1979									
1. Societies	76	423	470	37	33	58	49	1146	
2. Villages	236	463	523	100	52	249	84	1707	
3. Members	2717	14273	47861	9208	6768	28802	10259	11988	
4. Mem. land area (ha)	11490	45473	195701	74214	28000	115769	36205	507691	
5. Mem. Oilseed area (ha)	**	**	181510**	53722	19828	72095	23728	350883	
Project Progress :									
Madhya Pradesh									
Federation Formed :									
October, 1979									
1. Societies		40	51	101	58	231	93	574	

Indicators	80-81	81-82	82-83	83-84	84-85	85-86	Total
2. Villages	243	701	851	597	2256	835	5494
3. Members	3150	5895	9624	12882	24929	18248	74728
4. Mem. land area (ha)	16197	40736	54718	71607	140907	161064	495229
5. Mem. oilseed area (ha)	**	26641**	30414	31712	74112	102378	265257

Project Progress :**Tamil Nadu****Federation Formed : Jan., 1981**

1. Societies	50	54	48	12	52	216
2. Villages	182	190	202	45	341	960
3. Members	2689	2767	5681	1776	10242	24155
4. Mem. land area (ha)	3676	6220	27722	3147	20849	61614
5. Mem. oilseed area (ha)	2838	4852	21736	2136	15485	47047

Project Progress : Orissa**Federation Formed : May, 1982**

1. Societies	31	23	66	52	17
2. Villages	248	131	504	593	147
3. Members	2061	1451	7052	5264	1582
4. Mem. land area (ha)	4629	2126	15364	12262	3438
5. Mem. oilseed area (ha)	2973	1314	7068	5375	16730

Project Progress : Andhra Pradesh**Federation Formed : Sep , 1980**

(July-June)

1. Societies	72	60	57	189
2. Villages	336	250	240	826
3. Members	6547	10557	9240	26344
4. Mem. land area (ha)	40253	38505	63058	141816
5. Mem. oilseed area (ha)	18561	22608	27156	68325

Indicators	84-85	85-86	Total
Project Progress : Maharashtra			
Federation Formed : Aug., 1983			
1. Societies	77	48	125
2. Villages	522	451	973
3. Members	16672	11648	28320
4. Mem. land area (ha)	55210	31898	87108
5. Mem. oilseed area (ha)	27777	16391	44168
Project Progress : Karnataka			
Federation Formed : Oct., 1984			
1. Societies			80
2. Villages			390
3. Members			9284
4. Mem. land area (ha)			23210
5. Mem. oilseed area (ha)			13926

**Includes 70-80 and 80-81 figures also.

[*Translation*]

**Possession of Flats Constructed by
DDA**

1960. SHRIMATI VIDYAVATI
CHATURVEDI : Will the Minister of
URBAN DEVELOPMENT be pleased to
state :

(a) whether it is a fact that possession
of flats has not been given to the allottees
by DDA even after 4-5 years of completion
of the flats and issue of allotment letters to
the allottees;

(b) if so, the names of localities where
such flats are lying vacant even after
their completion and the reasons for not
giving their possession to the allottees;
and

(c) whether DDA will take into account
the date of completion of flats while

finalising their price and whether prices of
flats will be fixed according to the cost
prevailing at the time of their comple-
tion ?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Disposal cost of the flats is worked
out when these get completed on the basis
of actual expenditure incurred and anti-
cipated liabilities.

[*English*]

**Companies/Firms in West Bengal
Defaulting in Payment of E.P.F.
Contributions**

1961. SHRI ATISH CHANDRA